

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO:24, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE
THE HON'BLE JUSTICE M.G.S.KAMAL

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Adv for
Pet/Appl/Comp.

Adv for Resp.

MATTERS PERTAIN TO KALABURAGI BENCH
FURTHER HEARING

COURT HALL NO :6

1 MSA 504/2009 (LA,) NAGARAJ PATIL (NOC) GOVT ADVOCATE
FOR R1
(LOWER MULLA V/O DATED 08.01.2024
MARI PROJECT SANJEEV KUMAR PATIL
YELMAMADI AND M SUDARSHAN
VILLAGE FOR R2
NOTIFICATION DTD
28.01.1993)
A/W MEMO DATED
06.11.2023 FILED
BY THE
APPELLANT.
2) MEMO DTD
28.09.2022 A/W
AFFIDAVIT BY
KNNL
3) NON
COMPLIANCE OF
O/O RAISED ON
MEMO DTD
26.09.2022 FILED
BY AGA AS OTHER
SIDE COPY NOT
SERVED.
4)NON-FILING OF
ACK. AS PER
ORDER DATED
04.03.2024
5)MEMO DTD
28.05.2024 A/W
COPY OF SUPREME
COURT ORDER
FILED BY ADV.
FOR APPELLANT.
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)
(SPECIAL ORDERS)
(DATE)

Connected With

1.1 MSA 200059/2017 (LA,) HARSHAVARDHAN R GOURISH S KHASHAMPUR
MALIPATIL FOR R1 & R2
REG:NON-FILING (VK NOT FILED)
OF ACK. FOR ADDL. GOVT. ADVOCATE
HAVING SERVED FOR R3 & R4
THE COPIES ON (MA NOT FILED)
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)

COURT HALL NO :6

1.2 MSA 200180/2017 (LA,)

HARSHAVARDHAN R
MALIPATIL

V/O DTD 01.02.2018
ADDL. GOVT. ADVOCATE
FOR R3 & R4
(MA FILED)
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R1 & R2
(VK FILED IN R/O R2)

REG: NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(MEMO OF
CITATION DTD
13.09.2022 AND
MEMO OF JUDGMENT
DTD 31.07.2021
K/B)
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)

1.3 MSA 200188/2017 (LA,)

HARSHAVARDHAN R
MALIPATIL

V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R1 & R2
(VK FILED IN R/O R2)
ADDL. GOVT. ADVOCATE
FOR R3
(MA NOT FILED)

REG: NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)

COURT HALL NO :6

2	MSA 831/2012 (LA,)	K D BHANTANUR	AGA FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
	REG: NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (LOWER MULLA MARI PROJECT NOTIFICATION DTD 14.01.1993 YELMAMADI VILLAGE) 2) MEMO DTD 16.09.2022 (SYNOPSIS K/B) (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS) (DD FILE MSA NO.659/2011 K/B) (SPECIAL ORDERS) (DATE)		
	<u>Connected With</u>		
2.1	MSA.CROB 39/2012 (LA,)	K D BHANTANUR	GOVT ADVOCATE FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
	REG: NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED)		

COURT HALL NO :6

- 3 MSA 835/2012 (LA,) K D BHANTANUR & RAJESHWARI K N GOVT ADVOCATE FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
- (LOWER MULLA MARI PROJECT NOTIFICATION DTD 29.09.1994 CHIMMANCHOD VILLAGE)
REG:NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTER) (SPECIAL ORDERS) (DATE)
- 4 MSA 1178/2013 (,) A M BIRADAR ADDL GOVT ADVOCATE FOR R1 V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
- A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS) (SPECIAL ORDERS) (DATE)
- Connected With
- 4.1 MSA 829/2012 (LA,) K D BHANTANUR AGA FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN R2
- A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS)

COURT HALL NO :6

- 4.2** MSA 834/2012 (LA,) K D BHANTANUR & RAJESHWARI K N H R MALIPATIL ADDL GOVT ADVOCATE V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN R2
A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024
2)MEMO DATED 09.09.2024 FILED BY THE ADVOCATE FOR APPELLANT. (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS)
- 4.3** MSA 841/2012 (LA,) K D BHANTANUR & RAJESHWARI K N HARSHAVARDHAN R MALIPATIL (NOC) ADDL GOVT ADVOCATE FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN R2
A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS)
- 4.4** MSA 845/2012 (,) K D BHANTANUR GOVT. ADVOCATE FOR R1 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN R2
A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS)

COURT HALL NO :6

- 4.5** MSA 1177/2013 (,) A M BIRADAR GOVT ADVOCATE
FOR R1
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2
- A/W I.A 1/2022
FOR CD OF 2080
DAYS IN FILING
THE LR'S
APPLICATION
2) I.A 2/2022
FOR SETTING
ASIDE ABATEMENT
3)I.A 3/2022 FOR
BRINGING LRS OF
DECEASED
APPELLANT NO.1
ON RECORD
4)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)
- 4.6** MSA 1179/2013 (,) BIRADAR ALLAPATEL GOVT ADVOCATE
FOR R1 (MA NOT
FILED)
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2
- REG: NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)

COURT HALL NO :6

<p>5</p>	<p>MSA 200001/2014 (,)</p> <p>(LOWER MULLA MARI PROJECT, A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 NOTIFICATION DATED 25.03.1993 CHENNUR VILLAGE) (SYNOPSIS DTD 13.9.22 K/B AND CITATIONS SUBMITTED BY APPELLANT COUNSEL AND HCGP IS K/B) (TCR'S K/B) (SUPREME COURT REMANDED MATTERS) (SPECIAL ORDERS) (DATE)</p> <p><u>Connected With</u></p>	<p>A M BIRADAR & K S SAKRY</p>	<p>GOVT ADVOCATE FOR R1 (MA FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2</p>
<p>5.1</p>	<p>MFA 14111/2007 (LAC,)</p> <p>A/W NON-FILING OF DETAILS OF COMPENSATION PAID IN R/O THE NOTIFICATIONS & THE VILLAGES 2) NON FILING OF AFFIDAVIT BY AGA 3)NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (SUPREME COURT REMANDED CASES) (LAC K/B)</p>	<p>A M BIRADAR & K S SAKRY (NOC NOT OBTAINED) SACHIN M MAHAJAN MURUGHENDRA S WANTMURI</p>	<p>AGA FOR R1 V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2</p>

COURT HALL NO :6

- 5.2 MFA 14112/2007 (LAC,) A M BIRADAR (NOC NOT OBTAINED) AGA FOR R1
K S SAKRY (NOC NOT OBTAINED) V/O DATED 08.01.2024
MURUGHENDRA S SANJEEV KUMAR PATIL
WANTMURI AND M SUDARSHAN
FOR R2
- REG: NON-FILING OF DETAILS OF COMPENSATION PAID IN R/O R10 THE NOTIFICATIONS & THE VILLAGES
2) NON FILING OF AFFIDAVIT BY AGA
3)NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (SUPREME COURT REMANDED CASES) (LAC K/B)
- 5.3 MFA 14569/2007 (LAC,) A M BIRADAR & K S SAKRY (NOC) AGA FOR R1
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2
- A/W NON-FILING OF DETAILS OF COMPENSATION PAID IN R/O THE NOTIFICATIONS & THE VILLAGES
2) NON FILING OF AFFIDAVIT BY AGA
3)NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024
(SUPREME COURT REMANDED CASES) (LAC K/B)

COURT HALL NO :6

5.4 MFA 30171/2010 (LAC,) A M BIRADAR AGA FOR R1
K S SAKRY FOR LRS OF V/O DATED 08.01.2024
A1 AND A2 SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2

A/W NON-FILING
OF DETAILS OF
COMPENSATION
PAID IN R/O THE
NOTIFICATIONS &
THE VILLAGES
2) NON FILING OF
AFFIDAVIT BY AGA
3)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024

(SUPREME COURT
REMANDED CASES)
(LAC K/B)

5.5 MFA 31634/2012 (LAC,) S S SAJJANSHETTY GOVT. ADVOCATE
K S SAKRY
(NOC NOT OBTAINED)

A/W NON-FILING
OF DETAILS OF
COMPENSATION
PAID IN R/O THE
NOTIFICATIONS &
THE VILLAGES
2) NON FILING OF
AFFIDAVIT BY AGA
3)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024

(SUPREME COURT
REMANDED CASES)
(TCR - LAC K/B)

COURT HALL NO :6

5.6 MFA.CROB 41/2004 (LAC,)

A M BIRADAR (NOC NOT
OBTAINED)
M B NARGUND & SONA
VAKKUND

AGA FOR R1
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2

A/W NON-FILING
OF DETAILS OF
COMPENSATION
PAID IN R/O THE
NOTIFICATIONS &
THE VILLAGES
2) NON FILING OF
AFFIDAVIT BY AGA
3)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024

(SUPREME COURT
REMANDED CASES)
(LAC K/B)

COURT HALL NO :6

5.7 MFA.CROB 45/2004 (LAC,) A M BIRADAR (NOC NOT AGA FOR R1
OBTAINED) V/O DATED 08.01.2024
K S SAKRY SANJEEV KUMAR PATIL
FOR APPELLANT NO.1 & AND M SUDARSHAN
PROPOSED APPELLANTS FOR R2
NO.2(A),
2(B) & 2(C) (VK
FILED)
M B NARGUND & SONA
VAKKUND

A/W NON-FILING
OF DETAILS OF
COMPENSATION
PAID IN R/O THE
NOTIFICATIONS &
THE VILLAGES
2) OFFICE NOTE
NO.1
3) NON-FILING OF
LIST ON THE
BASIS OF
INDIVIDUAL
NOTIFICATIONS
PERTAINING
TO THE VILLAGE
AS DIRECTED ON
4) IA 1/2022 FOR
CD OF 59 DAYS IN
LR
APPLICATION
5) IA 3/2022 FOR
BRINGING LR'S OF
DECEASED
APPELLANT NO.2
6) NON FILING OF
AFFIDAVIT BY AGA
7)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024

(LAC K/B)
(SUPREME COURT
REMANDED CASES)

5.8 MSA 1166/2013 (LA,) BIRADAR ALLAPATEL GOVT. ADVOCATE
& K S SAKRY FOR R1 (MA NOT
FILED)
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R2

REG: NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR - LAC+LACA
K/B)
(SUPREME COURT
REMANDED
MATTERS)

COURT HALL NO :6

- 5.9 MSA 1201/2013 (LA,) BIRADAR ALLAPATEL & K S SAKRY GOVT ADVOCATE FOR R1 (MA FILED), V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
- A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S K/B) (SUPREME COURT REMANDED MATTERS)
- 6 MSA 200104/2015 (LA,) NAGARAJ PATIL & GOBBURWADI AGA FOR R1 V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN
- (LOWER MULLA MARI PROJECT NOTIFICATION DATED 04.03.1993 GADILINGADAHALLI VILLAGE) A/W NON FILING OF NECESSARY APPLICATION FOR PRODUCTION OF ADDL. DOCUMENTS 2) MEMO DATED 16.09.2022 (TCR'S RECEIVED) (SUPREME COURT REMANDED MATTERS) (SPECIAL ORDERS) (DATE)
- Connected With
- 6.1 MSA 200099/2015 (,) NAGARAJ PATIL & S S GOBBURWADI AGA FOR R1 & R3 (MA NOT FILED) V/O DATED 08.01.2024 SANJEEV KUMAR PATIL AND M SUDARSHAN FOR R2
- A/W NON-FILING OF ACK. FOR HAVING SERVED THE COPIES ON THE COUNSEL FOR KNNL AS PER ORDER DATED 04.03.2024 (TCR'S RECEIVED)

COURT HALL NO :6

- 6.2 MSA 200100/2015 (LA,) NAGARAJ PATIL AGA FOR R1 & R3 (MA
K S SAKRY (VK FILED) NOT FILED)
(NOC NOT OBTAINED) V/O DATED 08.01.2024
A/W NON-FILING SANJEEV KUMAR PATIL
OF ACK. FOR AND M SUDARSHAN
HAVING SERVED FOR R2 (VK NOT
THE COPIES ON FILED)
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 6.3 MSA 200101/2015 (,) NAGARAJ PATIL & HCGP FOR R1
S S GOBBARWADI (MA NOT FILED)
V/O DATED 08.01.2024
A/W NON-FILING SANJEEV KUMAR PATIL
OF ACK. FOR AND M SUDARSHAN
HAVING SERVED FOR R2
THE COPIES ON (VK NOT FILED)
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 6.4 MSA 200102/2015 (LA,) NAGARAJ PATIL & AGA FOR R1
S S GOBBURWADI V/O DATED 08.01.2024
A/W NON-FILING SANJEEV KUMAR PATIL
OF ACK. FOR AND M SUDARSHAN
HAVING SERVED FOR R2
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 6.5 MSA 200105/2015 (LA,) NAGARAJ PATIL & GOVT ADV FOR R1
S S GOBBURWADI (MA NOT FILED)
V/O DATED 08.01.2024
A/W NON-FILING SANJEEV KUMAR PATIL
OF ACK. FOR AND M SUDARSHAN
HAVING SERVED FOR R2
THE COPIES ON (VK NOT FILED)
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)

COURT HALL NO :6

- 6.6** MSA 200106/2015 (LA,) NAGARAJ PATIL & S S GOBBURWADI AGA FOR R1
(MA NOT FILED)
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR (VK NOT FILED)
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 6.7** MSA 200107/2015 (LA,) NAGARAJ PATIL GOVT ADVOCATE FOR R1
(MA NOT FILED)
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR (VK NOT FILED)
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)

COURT HALL NO :6

- 7.1** MSA 753/2012 (,) HARSHAVARDHAN R GOVT ADVOCATE
MALIPATIL FOR R1
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 7.2** MSA 763/2012 (,) HARSHAVARDHAN R GOVT ADVOCATE
MALIPATIL & FOR R1
R G DODAMANI V/O DATED 08.01.2024
A/W NON-FILING SANJEEV KUMAR PATIL
OF ACK. FOR AND M SUDARSHAN
HAVING SERVED FOR R2
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 7.3** MSA 781/2012 (,) HARSHAVARDHAN R GOVT ADVOCATE
MALIPATIL FOR R1 (MA NOT
FILED)
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 7.4** MSA 1019/2013 (LA,) HARSHAVARDHAN R GOVT ADVOCATE
MALIPATIL FOR R1
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)

COURT HALL NO :6

- 7.5 MSA 1020/2013 (LA,) HARSHAVARDHAN R GOVT.ADVOCATE
MALIPATIL FOR R1
A/W NON-FILING V/O DATED 08.01.2024
OF ACK. FOR SANJEEV KUMAR PATIL
HAVING SERVED AND M SUDARSHAN
THE COPIES ON FOR R2
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
- 8 MSA 1108/2013 (,) S V DESHMUKH GOVT ADVOCATE FOR R1
& SANGANABASAV B V/O DATED 08.01.2024
PATIL SANJEEV KUMAR PATIL
P S PATIL AND M SUDARSHAN
FOR R2
(BENNITHORA
PROJECT
NOTIFICATION DTD
06.07.1997
HEBBAL VILLAGE)
A/W MEMO DTD
13.10.2022 FILED
BY KNNL IS K/B
2)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)
(SPECIAL ORDERS)
(DATE)
- Connected With
- 8.1 MSA 1106/2013 (,) S V DESHMUKH GOVT ADVOCATE FOR R1
& SANGANABASAVA B V/O DATED 08.01.2024
PATIL SANJEEV KUMAR PATIL
P S PATIL AND M SUDARSHAN
FOR R2
A/W NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)

COURT HALL NO :6

9 MSA 200027/2016 (LA,) S.S. SAJJANSHETTY ADDL GOVT ADVOCATE
FOR R1 & R2
(MA NOT FILED)
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R3

(BENNITHORA
PROJECT
NOTIFICATION DTD
10.12.1987
KURIKOTA
VILLAGE)
A/W MEMO DTD
13.10.2022 A/W
AFFIDAVIT FILED
BY KNNL
2) MEMO DTD
12.12.2023 FILED
BY KNNL
3) NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)
(SPECIAL ORDERS)
(DATE)

Connected With

9.1 MSA 200029/2018 (LA,) S S SAJJANSHETTY AGA FOR R1 & R2
V/O DATED 08.01.2024
SANJEEV KUMAR PATIL
AND M SUDARSHAN
FOR R3

A/W NON-FILING
OF ACK. FOR
HAVING SERVED
THE COPIES ON
THE COUNSEL FOR
KNNL AS PER
ORDER DATED
04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)

COURT HALL NO :6

- 10** MSA 200190/2017 (LA,) HARSHAVARDHAN R GOVT. ADVOCATE
MALIPATIL FOR R1 AND R2 (MA
(BENNITHORA NOT FILED)
PROJECT V/O DATED 08.01.2024
NOTIFICATION DTD SANJEEV KUMAR PATIL
15.01.1987 AND M. SUDARSHAN
HARKANCHI FOR R3
VILLAGE)
A/W MEMO DTD
13.10.22 A/W
AFFIDAVIT
2) MEMO DTD
12.12.2023 A/W
AFFIDAVIT BY
KNNL
3) NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED
04.03.2024(TCR
RECEIVED)
(SUPREME COURT
REMANDED MATTER)
(SPECIAL ORDERS)
(DATE)
- 11** MSA 200212/2017 (LA,) HARSHAVARDHAN R V/O DTD 24.01.2018
MALIPATIL GOVT. ADVOCATE FOR
A/W MEMO DTD R1
13.10.2022 A/W (MA NOT FILED)
AFFIDAVIT FILED V/O DATED 08.01.2024
BY KNNL SANJEEV KUMAR PATIL
2) MEMO DTD AND M. SUDARSHAN
12.12.2023 A/W FOR R2 (VK NOT
AFFIDAVIT BY FILED)
KNNL
3) NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024
(TCR'S RECEIVED)
(SUPREME COURT
REMANDED
MATTERS)
(DD FILE MSA
No.200053/2018
IS K/B)
(SPECIAL ORDERS)
(DATE)
- Connected With

COURT HALL NO :6

11.1 MFA 5148/2007 (LAC,)

HARSHAVARDHAN R
MALIPATIL
(NOC)
S S SAJJANSHETTY

GOVT. ADVOCATE (MA
NOT FILED)

(LOWER
BENNITHORA
PROJECT
YENKANCHI
VILLAGE
NOTIFICATION DTD
09.03.1995)
A/W 1)NON FILING
OF DETAILS OF
COMPENSATION
PAID IN R/O THE
NOTIFICATIONS
AND THE VILLAGES
2)I.A.1/2024 FOR
ADDITIONAL
EVIDENCE.
3)NON-FILING OF
ACK. FOR HAVING
SERVED THE
COPIES ON THE
COUNSEL FOR KNNL
AS PER ORDER
DATED 04.03.2024
(TCR K/B)

---END---